

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 7**  
**TO BE ANSWERED ON 17.07.2017**

**Inspection of coal Sale through e-tendering**

7. **SHRI VISHAMBHAR PRASAD NISHAD:**  
**CH. SUKHRAM SINGH YADAV:**  
**SHRIMATI CHHAYA VERMA:**

Will the **MINISTER OF COAL** be pleased to state :

- (a) whether the grades of 177 mines out of 386 mines of CIL have been downgraded in comparison to declared grades in year 2016-17:
- (b) whether the coal of various mines is sold in connivance with coal contractors by showing them as downgraded out of the coal being sold by mines through e-tendering due to which Ministry is facing heavy income losses; and
- (c) the number of surprise inspections carried out by various agencies during last three years for testing the grade of coal being sold through e-tendering and the agency-wise details of the test reports thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES ( SHRI PIYUSH GOYAL)**

- (a): The grades of 177 mines out of 386 mines of CIL have been downgraded in comparison to declared grades in year 2016-17, which shall be effective for 2017-18.
- (b) & (c): Information is being collected and will be laid down on the table of the House.

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